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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/15	TP 35/17	Hearing	433 (e) & (f)	Kasturi & Sons Ltd. Vs. Magnum Intergrafiks (P) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	MANJULA K-S 9980264329	PETITIONER	

ORDER

PCS for petitioner is present. Registry raised objections over Form No.5 filed by petitioner. For compliance list it on 26.09.2017.


MEMBER(J)


MEMBER(T)